

State of Kerala so that the fishermen community is helped.

Committee on Private members' Bills and Resolutions held during the current session.

[Translation]

**SHRI PRABHU DAYAL KATHERIA** (Firozabad): Sir, through you, I would like to draw your attention towards the three assembly segments legislative i.e. Baha, Fatihabad and Khairagarh of my constituency. All these three legislative assembly constituencies fall in Agra district.

Sir, all these three constituencies are very backward industrially. The population of these areas is nearly 5 lack but there is no industry. Although the Central Government has announced that one industry would be set up in each district but even then this area is being continuously neglected till now. I have raised this issue in this House twice previously also.

Sir, I am saying it with a great sense of distress that the educated youths of this area are being tempted to adopt unfair means such as theft, dacoities and other illegal activities to earn livelihood, which is very bad for the country.

Sir, I would like to demand from the Government that at least two industries should be set up immediately in three areas i.e. Baha, Fatihabad and Khairagarh legislative constituencies under my constituency so that the youth get some relief and the unemployment problem is also solved to some extent.

13.47 hrs

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Minutes**

[English]

**SHRI P.P. KALIAPERUMAL** (Cuddalore): Sir, I beg to lay on the table the Minutes (Hindi and English versions) of the Eleventh to Thirteenth sitting of the

13. 47 1/2 hrs

**BUSINESS OF THE HOUSE**

[English]

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM):** With your permission, Sir, I rise to announce that Government Business during the week commencing 10th August, 1992, will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Resolution regarding continuance of President's Rule in the State of Nagaland.
3. Discussion on the Resolution seeking disapproval of the Special court (Trial of Offences relating to transactions in Securities) Ordinance, 1992 and consideration and passing of the Special court (Trial of Offences relating to Transactions in Securities) Bill, 1992.
4. Consideration and passing of the Delhi Municipal Corporation (Amendment) Bill, 1992.
5. Consideration and passing of the following Bills as passed by Rajya Sabha:-

(a) The Indo Tibetan Border Police Force Bill, 1992